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C.A.No. 8315 OF 2003

ITEM NO.

108

COURT NO.

1

SECTION

XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 8315 OF 2003

Harmohinder Singh Pradhan

...

APPELLANT

VERSUS

Ranjeet Singh Talwandi & Ors.

...

RESPONDENTS

Date :

22/02/2005

This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)

Mr. Vinod Shukla, Adv.

for Ms. S. Janani, Adv.

For Respondent (s)

Mrs. Jayshree Anand, Adv.

Mr. Kanunakan Mahatab, Adv.

Mr. Ashwani Bhardwaj, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Not to be taken up this week, as prayed.

(Ajay Kr. Jain)

Court Master

(Radha R. Bhatia)

Court Master

